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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.21/BB/2018	-	Admission	Rule 6 of I&B	M/s Cubex Tubings Limited Vs M/s Universal Power Transformer Pvt Ltd

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 Bhargav. P  
9743955100

Petitioner



The matter is listed today for compliance of objections. Counsel for petitioner is present. Time extended for compliance.

List it on 29.01.2018.

  
MEMBER (T)

  
MEMBER (J)